

5. The public notice sought proof of claims from financial creditor in from C as stipulated in Regulation 8. Till the last date of claim (i.e 11.7.17) the undersigned interim professional has received claims from the following financial creditor

SL NO.	Name of the creditor	Amount of claim	Details of Security interest
1	Asset Care & Reconstruction Enterprise Ltd	280199135	<p>Primary:</p> <ol style="list-style-type: none"> 1. First Pari-passu charge on entire current assets with SBI, PNB and DBS. <p>Collateral Security</p> <ol style="list-style-type: none"> 1. Flat no. D/201, and flat no. D/403, New Sainnath Aptt., Tembha Pada Rd, Bhandup(W), Mumbai on 1st Pari Passu basis with SBI, PNB and State Bank of Mauritius. 2. Non Agricultural Plots situated at Panchgani Taluka, Mahabaleshwar, Distt. Satara admeasuring 4000 sq.ft. in the name of Chandrakant Gawde on 1st pari passu basis with SBI, PNB and State Bank of Mauritius. 3. Commercial property of 502 and 503, Abhay Stell House, P.D. Mello Rd, Baroda St Majid Bunder, Mumbai on 1st Pari Passu basis with SBI, PNB State Bank of Mauritius. 4. Plot no. S.No.131, Hissa No., Aundhe Vill, Taluka Vikaram Garh, Thane on 1st Pari Passu basis with SBI, PNB State Bank of Mauritius. 5. On 1st Pari Passu basis with SBI, PNB State Bank of Mauritius, on N.A. Plot of Panchgani. 6. On 1st Pari Passu basis with SBI, PNB State Bank of Mauritius, the FD of INR4.8 Mn with BSI. 7. 1st Pari Passu charge of pledge of Eq. shares of promoters. 8. 2nd Pari Passu charge on entire fixed assets of the company situated at U-103,104 and 105 Hinga Industrial area , Nagpur and Plot no. 10,11, R.S. No. 187/p (verval, Taluka kotda, Sangani, Rajkot 9. 1st Pari Passu mortgage created with SBI on 27.01.2012 for all the assets.
2	State Bank of India	538134751	<ol style="list-style-type: none"> 1. Primary Security: <ul style="list-style-type: none"> • The entire present & future current assets of the company consisting of raw materials, SIP, FG, Stores & Spares, other consumables and Book Debts. 2. Collateral Security: <ul style="list-style-type: none"> • The entire fixed assets of the company present and future consisting of land, building, Plant & Machinery, furniture & fixtures and other fixed assets of the company situated at U-103, U-104, and U-105, Hingna Industrial Area, Hingna, Nagpur, Maharashtra. (Admeasuring 2979.25 sq.mt.) • Office Premise situated at 503, Abhay Steel House at P D' Mello Road, Baroda Street, Masjid Bunder, Mumbai-400 009 (Built up area 464 sq.ft.) • Flat No. D/201,2nd Floor, New Sainath Apartments, Tembhi Pada Road, Bhandup (W), Mumbai (Built up Area 393 sq feet). • The entire fixed assets of the company present and future consisting of land, building, Plant & Machinery, furniture & fixtures and other fixed assets of the company situated at: Plot

			<p>No. 10 & 11, R S No.187/p (Veraval), Taluka Kotda, Sangani, Rajkot. (Admeasuring 2610.00sq.mt)</p> <ul style="list-style-type: none"> Office Premise situated at 502, Abhay Steel House at P D' Mello Road, Baroda Street, Masjid Bunder, Mumbai-400 009 (Built up area 464 sq. ft). Non- Agriculture plots 0.35 situated at Panchgani, Taluka: - Mahabaleshwar, Dist: -Satara, admeasuring approx. 500 sq mt. Flat No. D/403 4th Floor, New Sainath Apartments, Tembhi Pada Road, Bhandup (W), Mumbai (Built up Area 550 sq feet). Plot of land situated at S. No. 131, Hissa No.2, Aundhe Village, Vikram Garh (Taluka-ada), Dist. Thane, Maharashtra, (admeasuring approx. 8000 sq. mt.) <p>3. Personal Guarantee from:</p> <ul style="list-style-type: none"> Shri. Dharamchand P. Jain Smt. Shanta Jain Shri. Hemachandra R Gawade Shri. Chandrakanth Gawade Smt. Pramila C. Gawade Smt. Kavitha H. Gawade Smt. Rekha Agarwal Shri. Pramod G. Bangale <p>4. Corporate Guarantee from: Charbhuj Infrastructure P Ltd.</p> <p>5. Pledged Shares of the borrower:</p> <table border="1"> <thead> <tr> <th>Name</th> <th>No of Shares</th> </tr> </thead> <tbody> <tr> <td>Shri. Chandrakant Gawade</td> <td>225669</td> </tr> <tr> <td>Smt. Kavitha H. Gawade</td> <td>121289</td> </tr> <tr> <td>Shri. Dharamchand P. Jain</td> <td>24920</td> </tr> <tr> <td>Shri. Hemachandra R Gawade</td> <td>141504</td> </tr> <tr> <td>Smt. Rekha Agarwal</td> <td>2342478</td> </tr> <tr> <td>Smt. Shanta Jain</td> <td>88945</td> </tr> <tr> <td>Smt. Pramila C. Gawade</td> <td>121289</td> </tr> <tr> <td>TOTAL</td> <td>30,66,094</td> </tr> </tbody> </table>	Name	No of Shares	Shri. Chandrakant Gawade	225669	Smt. Kavitha H. Gawade	121289	Shri. Dharamchand P. Jain	24920	Shri. Hemachandra R Gawade	141504	Smt. Rekha Agarwal	2342478	Smt. Shanta Jain	88945	Smt. Pramila C. Gawade	121289	TOTAL	30,66,094
Name	No of Shares																				
Shri. Chandrakant Gawade	225669																				
Smt. Kavitha H. Gawade	121289																				
Shri. Dharamchand P. Jain	24920																				
Shri. Hemachandra R Gawade	141504																				
Smt. Rekha Agarwal	2342478																				
Smt. Shanta Jain	88945																				
Smt. Pramila C. Gawade	121289																				
TOTAL	30,66,094																				
3	Punab National Bank	220789124	<p>Primary Security:</p> <ul style="list-style-type: none"> The entire present & future current assets of the company consisting of raw materials, SIP, FG, Stores & Spares, other consumables and Book Debts. 																		

			<p>Collateral Security:</p> <ul style="list-style-type: none"> • The entire fixed assets of the company present and future consisting of land, building, Plant & Machinery, furniture & fixtures and other fixed assets of the company situated at U-103, U-104, and U-105, Hingna Industrial Area, Hingna, Nagpur, Maharashtra. (Admeasuring 2979.25 sq.mt.) • Office Premise situated at 503, Abhay Steel House at P D' Mello Road, Baroda Street, Masjid Bunder, Mumbai-400 009 (Built up area 464 sq.ft.) • Flat No. D/201,2nd Floor, New Sainath Apartments, Tembhi Pada Road, Bhandup (W), Mumbai (Built up Area 393 sq feet). • The entire fixed assets of the company present and future consisting of land, building, Plant & Machinery, furniture & fixtures and other fixed assets of the company situated at: Plot No. 10 & 11, R S No.187/p (Veraval), Taluka Kotda, Sangani, Rajkot. (Admeasuring 2610.00sq.mt) • Office Premise situated at 502, Abhay Steel House at P D' Mello Road, Baroda Street, Masjid Bunder, Mumbai-400 009 (Built up area 464 sq. ft). • Non- Agriculture plots 0.35 situated at Panchgani, Taluka: - Mahabaleshwar, Dist: -Satara, admeasuring approx. 500 sq mt. • Flat No. D/403 4th Floor, New Sainath Apartments, Tembhi Pada Road, Bhandup (W), Mumbai (Built up Area 550 sq feet). • Plot of land situated at S. No. 131, Hissa No.2, Aundhe Village, Vikram Garh (Taluka-ada), Dist. Thane, Maharashtra, (admeasuring approx. 8000 sq. mt.) <p>Personal Guarantee from:</p> <ul style="list-style-type: none"> • Shri. Dharamchand P. Jain • Smt. Shanta Jain • Shri. Hemachandra R Gawade • Shri. Chandrakanth Gawade • Smt. Pramila C. Gawade • Smt. Kavitha H. Gawade • Smt. Rekha Agarwal • Shri. Pramod G. Bangale <p>Corporate Guarantee from: Charbhuj Infrastructure P Ltd.</p> <p>Pledge of 3,066,094 equity shares of CIPL held in the name of the directors</p> <p>Personal guarantees of:</p> <ol style="list-style-type: none"> a) Shri Dharamchand P Jain b) Shri Chandrakant R Gawade c) Shri Pramod G Bangle d) Shri Hemchandra R Gawade e) Smt. Kavita Gawade f) Smt. Pramila Gawasde
4	State Bank of Mauritius	138374188	1) First Pari passu charge on the current assets of the company

		<p>2) Second pari passu charge on the entire fixed assets for the plants located at Nagpur and Rajkot</p> <p>3) First pari passu charge on the following properties:</p> <p>1-Flat No. D/201, 2nd Floor, New Sainath Apts Co-op Housing Society Ltd., C.T.S. No. 44 [Part] and 43, Survey No. 128 [part] and 129, Village Kanjur, Tembhi pada road, Bhandup West Mumbai 400 078, Taluka Kurla Mumbai Sub-urban District S ward</p> <p>2-Flat No. D/403, 4th floor, New Sainath Apts Co-op Housing Society Ltd., C.T.S. No. 44 [Part] and 43, Survey No. 128 [part] and 129, Village Kanjur, Tembhi pada road, Bhandup West Mumbai 400 078, Taluka Kurla Mumbai Sub-urban District S ward</p> <p>3-Non Agricultural Plot No 6, South east side of S No 70/1/2 Village Godiwali, Panchgani Municipal Area, Taluka Mahabaleshwar. Registration sub district Wai, Dist Satara</p> <p>4-Premises No. 502, Abhay Steel House Premises CHS 59-E, K S Nana Patil Road, [Baroda Street], Masjid Bunder, East Carnac Bunder, Mumbai 400009, (Survey No 22, B ward, TPS 1, Princess Dock Division)</p> <p>5-Premises No. 503, Abhay Steel House Premises CHS 59-E, K S Nana Patil Road, [Baroda Street], Masjid Bunder, East Carnac Bunder, Mumbai 400009, (Survey No 22, B ward, TPS 1, Princess Dock Division)</p> <p>6-S. No 131, Hissa No.2 Mouze Aunde, Tahasil Vikramgad, Dist Palghar</p> <p>4) Pledge of 3,066,094 equity shares of CIPL held in the name of the directors</p> <p>5) Personal guarantees of:</p> <p>a) Shri Dharamchand P Jain b) Shri Chandrakant R Gawade c) Shri Pramod G Bangle d) Shri Hemchandra R Gawade e) Smt. Kavita Gawade f) Smt. Pramila Gawade</p>
--	--	--